

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 16/193/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

NAME OF THE COMPANY: M/s DD Industries Ltd.

SECTION OF THE COMPANIES ACT: 441

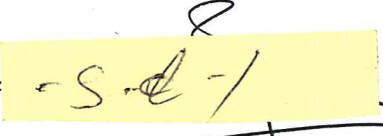
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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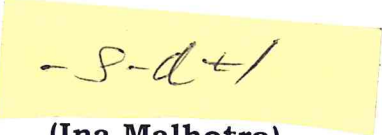
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| | For the Petitioner (s) | : | Mr. Pawan Sharma & Ms. Arpita, Advocates | |
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| | For the Respondent (s) | : | Mr. Manish Raj, CP for ROC Delhi | |
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ORDER

It appears that notice to the ROC has not been issued. Notice be issued to the ROC returnable on 22nd December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)